

(vi) G.S.R. 1761 dated the 12th December, 1964.

[Placed in Library. See No. LT-3740/64].

12.05 hrs.

STATEMENTS FOR INCLUSION IN THE SIXTEENTH REPORT OF THE ESTIMATES COMMITTEE.

Shri A. C. Guha (Barasat): I beg to lay on the Table the following statements showing replies to the recommendations of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant report:

- (i) Statement showing the replies to the recommendation No. 7 of the Hundred and Tenth Report of the Estimates Committee (Second Lok Sabha) which was included in Chapter IV of the Sixteenth Report of the Estimates Committee (Third Lok Sabha).
- (ii) Statement showing the replies to the recommendation No. 78 of the Hundred and Twelfth Report of the Estimates Committee (Second Lok Sabha) which was included in Chapter IV of the Sixteenth Report of the Estimates Committee (Third Lok Sabha).

12.05½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

MINUTES OF ELEVENTH SITTING

Shri Khadilkar (Khed): I beg to lay on the Table the Minutes of the Eleventh Sitting of the Committee on Absence of Members from the Sittings of the House held during the current Session.

12.06 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current Session and assented to by the

President since a report was last made to the House on the 21st December, 1964:—

- (1) The Appropriation (No. 6) Bill, 1964;
- (2) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1964;
- (3) The Kerala Appropriation Bill, 1964;
- (4) The Wealth-tax (Amendment) Bill, 1964.

12.06½ hrs.

LEAVE OF ABSENCE OF MEMBERS FROM SITTINGS OF HOUSE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their Eleventh Report have recommended that leave of absence be granted to the following Members for the periods indicated in the Report:—

- (1) Shri A. Jayaraman 7th September to 3rd October 1964 (Ninth Session).
- (2) Shri R.S. Pandey 16th November to 4th December, 1964 (Tenth Session).
- (3) Dr. Panjabrao S. Deshmukh. 16th November to 8th December, 1964 (Tenth Session).
- (4) Shri Ravi Narayan Reddi. 16th November to 24th December, 1964 (Tenth Session).
- (5) Shri Maheswar Naik. 16th November to 24th December, 1964 (Tenth Session).
- (6) Dr. L.M. Singhvi 16th November to 24th December, 1964 (Tenth Session).
- (7) Shri Bakar Ali Mirza. 27th November to 18th December, 1964 (Tenth Session).
- (8) Shri Ghyasuddin Ahmed. 16th November to 24th December, 1964 (Tenth Session).
- (9) Shri Vijavasinhrao Ramrao Daffe. 9th December to 24th December, 1964 (Tenth Session).
- (10) Shri Priya Gupta 16th November to 22nd December, 1964 (Tenth Session).
- (11) Shri Dasaratha Deb. 16th November to 7th December, 1964 (Tenth Session).

Shri Hari Vishnu Kamath (Hoshangabad): On a point of information. I support the recommendation of the committee that these Members should be granted leave. But I want some information about hon. Members who have fallen ill. Of course, the House is naturally concerned about the four Members who have fallen ill and who have asked for leave up to the end of this session. I hope their illness is nothing to be worried about.....

Shri Nambiar (Tiruchirappalli): Nothing to be worried about.

Shri Hari Vishnu Kamath: because they have asked for leave up to the end of the session.

Shri Nambiar: There is nothing to worry about. (Laughter).

Shri Hari Vishnu Kamath: It is not a matter for laughter. We do not know the position, because it is a long period of leave which has been asked for and recommended, and they have asked for leave in advance up to the end of the current session. That means that they have asked for leave for more than a month. I hope that they are well looked after and well treated, and they will come here for the next session.

Mr. Speaker: We hope that the illness would end during the recess.

Is it the pleasure of the House that the recommendations of the Committee be accepted?

Several Hon. Members: Yes.

Mr. Speaker: The Members would be informed accordingly.

12.08 hrs.

RE: STATEMENT BY PRIME MINISTER

अध्यक्ष महोदय : दि प्राइम मिनिस्टर ।

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, मैं एक जानकारी चाहता हूँ। मैं समझता था कि एजेंडा पर प्रधान मंत्री के बयान का जिक्र होगा। लेकिन यह बात दिमाग में रखते हुए कि जब डा० लोहिया का

निष्कासन हुआ, तो यह बात चल रही थी कि प्रधान मंत्री सदन में एक बयान देंगे, मैं यह जानना चाहता हूँ कि क्या वह उन्हीं बातों पर बयान देंगे।

अध्यक्ष महोदय : वह बयान देने वाले हैं।

श्री रामसेवक यादव : वह बयान किस विषय पर है, यह जानकारी लेने का हम को हक है।

अध्यक्ष महोदय : यही जानकारी तो मैं दे रहा हूँ कि उसी के सम्बन्ध में है।

श्री रामसेवक यादव : तो उस के सम्बन्ध में मेरा एक व्यवस्था का प्रश्न है। जिस मुद्दे को ले कर इस सदन में माननीय संसद्-कार्य मंत्री, श्री सत्य नारायण सिंह, ने बचन दिया और इस सदन में इस हद तक मामला चला गया कि माननीय सदस्य, डा० राम मनोहर लोहिया, का निष्कासन हुआ, अब उसी मुद्दे पर, उन्हीं बातों पर, प्रधान मंत्री का बयान इस लिये ब्रेमत्तलव हो जायेगा कि जिन माननीय सदस्य ने उस मुद्दे को उठाना चाहा था, उन के इस सदन में न रहने से उस पर बहस न होगी और प्रश्न नहीं किये जा सकेंगे। जिस सवाल को ले कर एक माननीय सदस्य इस सदन में निष्कासित किये गये, उन की अनुपस्थिति में उस सवाल का जवाब देना अनुचित होगा।

मैं आप से यह भी निवेदन करना चाहता हूँ कि मैं ने इस सदन में एक बार वाढ़ के प्रश्न को उठाया था, परन्तु उस को नहीं उठाने दिया गया और आप की आज्ञा को शिरोधार्य करते हुए मुझे सदन से निकाल दिया गया। उस के बाद उमी वाढ़ की समस्या पर इस सदन में बहस हुई। आज इस सदन में उमी स्थिति की पुनर्गवृत्ति हो रही है कि जिस विषय को ले कर एक सम्मानित सदस्य को सदन से निकाला गया हो, उमी विषय पर उन्हीं माननीय सदस्य की पीठ के पीछे प्रधान मंत्री का बयान हो।